

are not made by the Planning Commission. Only head/sub-headwise outlays are approved for the States' and U.Ts 'Annual Plans. Schemewise allocations are made by the State Governments (including Uttar Pradesh) themselves.

Food items caught by Delhi Police

5585. SHRI ARJUN SINGH YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether one truck-load of specified food items was caught by the Delhi Police in West Delhi recently;

(b) if so, the details thereof;

(c) the number of such incidents that took place earlier with action taken thereon;

(d) the details of the steps taken by the Government to tone up the public distribution system in Delhi and to come down heavily on such fair price shops or kerosene oil depots indulging in malpractices of the type in question; and

(e) the number of fair price shops and kerosene oil depots visited by surprise checks by the enforcement staff with results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b). 60 bags of foodgrains meant for the Public Distribution System (PDS) allegedly being diverted from FPS No. 5723 were apprehended.

(c) 9 cases of diversion of PDS items have come to the notice of the Delhi Administration since June, 1991 and proceedings as per law taken up.

(d) and (e). The Central Government has advised the State Government and UT

Administrations to activate their enforcement machinery and monitor the availability of essential commodities supplied through the PDS, and strictly enforce the provisions of Essential Commodities Act and other similar legislations to check diversion, hoarding and other malpractices.

Delhi Administration have reported that it undertakes regular checking/raids to unearth cases of diversion of PDS items and initiates strict action under the law, against offenders. During the last 3 months (1.6.1991 - 23.8.1991) the U.T. Administration checked 93 FPS and 65 Kerosene Oil Depots. FIRs were lodged against 6 FPS and one Kerosene Depot.

[*Translation*]

T.V. Coverage of Railway Accident in Jaipur

5586. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any complaints have been received about the recent distorted T.V. telecast of an accident which took place on a railway crossing in Jaipur; and

(b) if so, the reaction of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No Such complaint appears to have been received by Doordarshan.

(b) Does not arise.

Incentives for setting up of Industries

5587. SHRI KALKADAS: Will the PRIME MINISTER be pleased to state: